

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

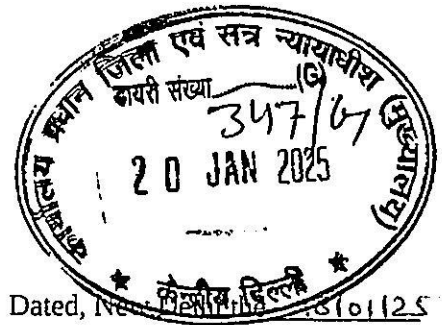
With the approval of Ld. Principal District & Sessions Judge, South, posting & transfer of following officials are hereby made *with immediate effect*:

Sl. No.	Name of the Officials	From	To
1	Sh. Prakash Singh Adhikari, JA (EC: 13192574)	JA/Ahlmad in the court of Sh. Ashish Kumar Meena, JMFC-01, South, Saket Courts, New Delhi.	JA in Copying Agency, South, Saket Courts, New Delhi.
2	Sh. Pradeep Kumar, JJA (EC :36877724)	JJA/Asstt. Ahlmad in the Court of Sh. Devendra Kumar Sharma, ASJ-01 (POCSO), South, Saket Courts, New Delhi.	JJA/Ahlmad in the court of Sh. Ashish Kumar Meena, JMFC- 01, South, Saket Courts, New Delhi.
3	Sh. Govind Kumar, JJA (EC:66363285)	JJA/A.Ahlmad in the Court of Sh. Anubhav Sharma, CJ-01, South, Saket Courts, New Delhi.	JJA/A. Ahlmad in the court of Sh. Himanshu Raman Singh, CJM, South, Saket Courts, New Delhi.
4	Sh. Amit Kumar, JJA (EC: 45178984)	JJA/A. Ahlmad in the court of Sh. Himanshu Raman Singh, CJM, South, Saket Courts, New Delhi.	JJA/A.Ahlmad in the Court of Sh. Anubhav Sharma, CJ-01, South, Saket Courts, New Delhi.
5	Sh. Ritesh Kumar, JA (EC:72462924)	JA in Copying Agency, South, Saket Courts, New Delhi.	JA/Ahlmad in the Court of Ms. Deeksha Madaan, CJ-02, South, Saket Courts, New Delhi.
6	Ms. Kavita Saroha, (EC: 42931191)	JA/Ahlmad in the Court of Ms. Deeksha Madaan, CJ-02, South, Saket Courts, New Delhi.	JA/Ahlmad in the court of Sh. Ajay Garg, ASJ/FTSC, South, Saket courts, New Delhi
7	Sh. Mukesh Dalal, JJA (EC :52192113)	JJA/Asstt.Ahlmad in the court of Sh. Ajay Garg, ASJ/FTSC, South, Saket courts, New Delhi	JJA/Asstt. Ahlmad in the Court of Sh. Devendra Kumar Sharma, ASJ-01 (POCSO), South, Saket Courts, New Delhi.

Note: (i) Sh. Mukesh Dalal , JJA/Astt. Ahlmad (EC: 52192113) in the court of Sh. Devendra Kumar Sharma, ASJ-01 (POCSO-Act), South is hereby directed to work as Astt. Ahlmad in the court of Sh. Ajay Garg, ASJ/FTSC, South during post lunch session.

Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official(s).

Sugandha
18.01.25
(Dr. Sugandha Aggarwal)
ASJ (SC-RC), South District
Officer-Incharge, Admn.-II,
South District, Saket Courts,
New Delhi



No. Admn.II/Pr.DJ(S)/P&T/SD/2025/ 2491 - 2518

Dated, New Delhi, 18.01.25

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. The AOJ (Administration), Hindi Section, Central, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. The PRO, South District.
10. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi for updation on LAYERS portal.
11. Dealing Official, R&I Branch, South District for uploading on LAYERS.
12. Officials concerned.
13. Guard File.

Sugandha
18.01.25

(Dr. Sugandha Aggarwal)
ASJ (SC-RC), South District
Officer-Incharge, Admn.-II,
South District, Saket Courts,
New Delhi